

Primary Health Centres without Doctors

*808. SHRI G. S. REDDI:
SHRI ISHWAR CHAU-
DHRY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of primary health centres without doctors at the end of March, 1978;

(b) the reasons for not posting doctors to those centres; and

(c) when could these centres expect posting of doctors?

स्वास्थ्य और परिवार कल्याण मंत्री
(श्री राज नारायण) : (क)से(ग). सम्बन्धित सूचना एकल की जा रही है जो मिलने पर सभा-मटल पर रख दी जायेगी ?

SHRI G. S. REDDI: It is surprising that the Minister is not able to get the figures of primary health centres which are working without doctors in the whole of India. It may be that he is not able to get the latest information. But the hon. Minister should be able to tell us how many Primary Health Centres are working in India without doctors,

SHRI V. ARUNACHALAM: When the answer is not available, why did you allow the question?

PROF. P. G. MAVALANKAR: Mr. Speaker, Sir, Kindly see Direction 13A of the Speaker's directions, which says:

"Answers to questions given in the House shall be complete and, as far as possible, each part thereof shall be answered separately.

(2) If, on the attention being drawn to an answer...."

which I am doing with great respect,

"...the Speaker is satisfied that it does not fulfil this condition, he may direct the Minister to give a complete answer."

Now my submission is this. During the last so many days a number of starred questions are replied to by hon. Ministers with this two line sentence viz., information is being collected and will be placed on the Table of the House. I would request you to kindly see that if and when such a question is to be answered in this form, that question is transferred to written answers and the hon. Member's another question, for which he has given a priority may be brought into starred questions so that there is an opportunity for discussion. Otherwise what happens is, the discussion is lost, the starred questions are gone and information never comes. I tell you one more point. Most of the information, which they say, will be given is, I suspect, given to us only after May 12th! I am not making a charge. But generally the experience is that the information comes only after the House is over. Then, where is the opportunity for discussion? So, kindly use your discretion....

MR. SPEAKER: It is your suggestion. The Rules Committee is examining the matter.

(Interruptions)

MR. SPEAKER: I am going to hold over this question.

PROF. P. G. MAVALANKAR: Whenever questions are answered in this form that details will be given later you can transfer such questions to unstarred questions and one more starred question can come.

MR. SPEAKER: Mr. Mavalankar, your suggestion is impracticable for this reason. The answers are given to me only on the morning of the day and by that time the question list is already printed. All that I can do is, if the information is not complete, to hold over the question for the next sitting. This question requires a very big reply.....

(Interruptions)

MR. SPEAKER: Mr. Chandrappan, my difficulty is that I can hear only

one person at a time and I cannot hear all the persons.

SHRI VAYALAR HAVI: I will give you one example. The other day, I put a simple question via, how many agents are there for STC and they said that they are collecting the information. How can they say like that?

MR. SPEAKER: That is a different matter.

(Interruptions)

PROF. P. G. MAVALANKAR: You are right when you said that the answers come to you only the previous day. But my only point is....

MR. SPEAKER: Please come and discuss the matter with me in the Chamber. I am at your service. What is the point in doing like this? Question Hour is a very important hour.

श्री हुकम चन्व कच्छबाय : अध्यक्ष महोदय, इस सवाल का नोटिस 21 दिन पहले दिया गया है । 21 दिन का समय इसीलिए रखा गया है और 21 दिन के बाद भी अगर जानकारी नहीं मिलती है तो बड़े आश्चर्य की बात है.....

अध्यक्ष महोदय : आप भी चैम्बर में आ कर बात कर लीजिए ।

श्री राज नारायण : श्रीमन् मैं एक निवेदन करना चाहता हूँ । सदन के सम्मानित सदस्य जरा कृपा कर के क्वेश्चन पढ़ें तब जो रूल मावलंकर जी ने पढ़ा है उस को ध्यान में लाएं । वह रूल हम ने भी पढ़ा है, कई बार उसे हम कोट कर चुके हैं, मुसीबत है कि अब नहीं कर पाते हैं । क्वेश्चन क्या है यह देखें—

MR. SPEAKER: If you are not ready, I will hold over the question.

SHRI RAJ NARAIN: I am totally and fully ready.

क्वेश्चन यह है कि—

“क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि मार्च सन

1978 के अन्त तक ऐसे कितने प्राथमिक स्वास्थ्य केन्द्र थे जिन में डाक्टर नहीं थे ?”

मार्च 1978 तक सवाल में पूछा गया है, 77 नहीं पूछा गया है । अगर सदन 77 तक जानना चाहता है तो वह मैं बता सकता हूँ । 77 तक की सूचना मेरे पास आई है । 78 के मार्च तक की नहीं आई है । अगर 77 तक सम्मानित सदस्य पूछेंगे तो मैं बता दूंगा ।

एक माननीय सदस्य : बता दीजिए ।

श्री राज नारायण : हां, तो ले लें । . .

(अवधान)

Just hear me. Don't make noise. I heard you: Now you should hear me.

देखिए, 31 मार्च, सन् 77 तक बिना डाक्टर वाले प्राथमिक स्वास्थ्य केन्द्र थे 49 ।

MR. SPEAKER: This question is very difficult to answer because it is about the end of March 1978. That question need not be gone into now. We shall go to Question No. 809. (Interruptions). I am holding over that question because it is about March 1978 and information cannot be collected.

Cataract Operations

*809. **SHRI D. B. CHANDRE GOWDA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is possible to cure all cataract patients in India if the services of about 3,500 eye surgeons are properly utilised;

(b) whether Government would like to strengthen facilities in eye camps and set up camps throughout the country particularly in villages, as cataract survey does not take much time and one surgeon with proper facilities can perform 100 operations a day; and

(c) if so, the steps Government have taken in this regard?